IN THE SUPREME COURT OF INDIA CIVIL ORIGINAL JURISDICTION

Transfer Petition(s)(Civil) No.2092/2019

VANDANA SINGH Petitioner

VERSUS

PRASHANT KUMAR Respondent

ORDER

The parties signed the final deed of settlement dated 24th February, 2021. An amendment agreement dated 28th September, 2021 to the said final deed of settlement is placed on record by the Supreme Court Mediation Centre.

In view of the settlement, the Transfer Petition is disposed of.

		 J
[ABHAY S. OKA	4]	

NEW DELHI; DECEMBER 03, 2021